

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 306**  
**(IB)-510/ND/2023**  
**New IA- 1659/2024**

**IN THE MATTER OF:**  
**BCL Enterprises Ltd.**

... **Applicant/Petitioner**

**Versus**

**KLM Holdings Pvt. Ltd.**

... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 16.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the RP : Adv. Varun Arora, Adv. Ritish**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-1659/2024:** There is no appearance on behalf of the Applicant. In the interest of justice, the hearing is deferred to 15.05.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**